

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:3004  
ANSWERED ON:12.08.2010  
E TICKET FRAUDS  
Mani Shri Jose K.;Ramasubbu Shri S.

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Government is aware of the e-ticket frauds reported at various airports in the country particularly at Indira Gandhi International Airport in the recent months;
- (b) if so, the details of such incidents occurred in the last six months;
- (c) whether the Government has taken any steps to check the e-ticket frauds;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a)&(b):- Some incidents have come to the notice of Central Industrial Security Force (CISF) in which, fake e-tickets were used for gaining entry into the terminal building to see off/facilitate their relatives/friends. The details are as under:

Airport	Date	Person
Calicut	03.03.10	Mohammed Haneefa
IGI Airport	25.05.10	Mr.Virender Mallik
	23.05.10	Mr.Jagath Ram Chopra
	23.05.10	Mr.Cao Youhui
	22.05.10	Mr.Joginder Singh
	20.05.10	Ms.Jo Anna
	14.05.10	Mr.Pradeep Kumar Shah
Mumbai Airport	12.05.10	Mr. Manoj Mathew
	02.06.10	Anil Kumar Mohan Bhai Patel

In each case the accused was handed over to the local police for further investigation and legal action.

(c) to (e):- The persons holding e-tickets issued by any airline, have access only upto the respective airline's counters in the Terminal Building. Their Identification is verified at those counters, with the data given in the system of the respective airline. Sufficient staff of Central Industrial Security Force have been deployed for surveillance, to keep watch on the holders of the e-tickets to avoid e-ticket frauds.